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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 173/241-242/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2018

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	SHASHYATA SHUKLA	ADVOCATE	PETITIONER	
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2.

ORDER

Advocate Mr. Shashyata Shuka is present for the Petitioners. None for Respondents.

At the request of the Advocate for the Petitioner matter is adjourned for hearing.

List the matter on 26.07.2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 19th day of June, 2018.